

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).3439/2014

S.B AGARWAL

Petitioner(s)

VERSUS

U.P STATE INDUSTRIAL DEV. CORP. LTD &ORS Respondent(s)
(With prayer for interim relief and office report)

Date: 15/04/2014 This Petition was called on for hearing today.

For Petitioner(s)

Ms. Samridhi Kapur, Adv.
Mr. Krishna Kumar, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Service report in respect of respondent Nos.1 to 3
is awaited (notice issued on 27.2.2014).

List again on 4.7.2014.

(M.A. SAYEED)
REGISTRAR

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